

MR. SPEAKER : मैंने बता दिया था कि बार बार क्या बताऊँ ? कमेटी के पास है ।

You also have the right to approach the Committee. Do not waste my time.

(*Interruptions*)

MR. SPEAKER : Do not shout.

(*Interruptions*)

MR. SPEAKER : They have not been allowed. शैलानी जी आप बोलिए ।

श्री आर० एन० राकेश : (चैल) : मैंने प्रिविलेज मोशन दिया है...

MR. SPEAKER : No privilege motion at all. Please come under Direction 115. अगर आ गया है तो कर देंगे, ठीक है । क्यों शोर कर रहे हैं ?

Why do you always shout ? Sit down.

(*Interruptions*)

MR. SPEAKER : No question of privilege. No question of adjournment.

12.06 hrs.

PAPERS LAID ON THE TABLE

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES COMMISSION (RECRUITMENT OF MEMBERS OF STAFF) AMENDMENT RULES, 1982, SUPREME COURT JUDGES (TRAVELLING ALLOWANCE) AMENDMENT RULES, 1982 AND HIGH COURT JUDGES (TRAVELLING ALLOWANCE AMENDMENT RULES, 1982.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table :

(1) A copy of the Monopolies and Restrictive Trade Practices Com-

mission (Recruitment of Members of Staff) Amendment Rules, 1982 (Hindi and English versions) published in Notifications No. G.S.R. 503 in Gazette of India dated the 5th June, 1982 under sub-section (3) of Section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-4272/82].

(2) A copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 1982, under sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958.

(3) A copy of the High Court Judges (Travelling Allowance) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 532 in Gazette of India dated the 12th June, 1982, under sub-section (3) of Section 24 of the High Court Judges (Conditions of Service) Act, 1954. [Placed in Library. See No. LT-4273/82].

DRUG (PRICES CONTROL) (THIRD AMENDMENT) ORDER, 1981.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : I beg to lay on the Table :—

A copy of the Drugs (Prices Control) (Third Amendment Order, 1981 (Hindi and English versions) published in Notification No. S.O. 376 (E) in Gazette of India dated the 20th May, 1982, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-4274/82].